NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 153/17, IA154/17, IA 155/17, IA 156/17, IA 157/17 & IA 158/17 in CP No.166/ BB/2017	-	For hearing	241/ 242	Richa Kar and Another Vs Actoserba Active Wholesale Pvt. Ltd., & Others

REPRESENTATION TO WHOM	SIGNATURE
Respondend No. 2 to 5,	Pus
Pelaitioners.	of Tolow.
	Respondend No. 2 to 5, 7 to 13 and 15

3. Annadha Agrihatri Respondent NO.6 1/by Trilegal and 14 Counsel for petitioner is present. Counsel for respondents are present. IA Nos.195/2017 to 199/2017 are taken up today. Counsel for Respondent No.1 undertakes to file objections in the Registry. He has reported that he has served copies of the objections on the concerned opposite parties. Counsel for R-7 to R-13 reported that she has filed an application under Section 8 of the Arbitration & Conciliation Act, 1996 and it is filed in the Registry.

Registry is directed to verify and put up note.

List it on 16.02.2018.

MEMBER (T)

MEMBER (J)